

**GOVERNMENT OF INDIA  
MINISTRY OF POWER**

**LOK SABHA  
UNSTARRED QUESTION NO.6223  
ANSWERED ON 02.04.2026**

**POWER SUPPLY IN UTTAR PRADESH**

**†6223. SHRI CHHOTELAL:**

**Will the Minister of POWER  
be pleased to state:**

**the time by which regular and uninterrupted power supply is likely to be provided in rural areas of Robertsganj Lok Sabha Constituency including Sonbhadra area in Uttar Pradesh presently having irregular and erratic power supply?**

**A N S W E R**

**THE MINISTER OF STATE IN THE MINISTRY OF POWER**

**(SHRI SHRIPAD NAIK)**

**(i) Electricity being a concurrent subject, supply and distribution of electricity to consumers comes under the purview of the distribution utilities that function under the guidance of their respective State Electricity Regulatory Commission (SERC) and State Government.**

**(ii) Further, as per Rule 10 of the Electricity (Rights of Consumers) Rules, 2020, the distribution licensee shall supply 24x7 power to all consumers. However, the Commission may specify lower hours of supply for some categories of consumers like agriculture. The Rules are applicable for all States and for all areas. As informed by the State of Uttar Pradesh, electricity supply is being provided according to the roster in rural areas of Robertsganj Lok Sabha Constituency including Sonbhadra area. The details are as under:**

<b>UPPCL (Uttar Pradesh Power Corporation Ltd.)</b>	<b>Electricity Supply (in hours) according to the roster</b>
<b>Urban areas</b>	<b>24:00</b>
<b>Tehsil areas</b>	<b>21:30</b>
<b>Rural areas</b>	<b>18:00</b>

**(iii)**

**Government of India (GoI) has supplemented the efforts of the States for providing quality power supply earlier through schemes like Deen Dayal Upadhyaya Gram Jyoti Yojana (DDUGJY) launched in 2014, Pradhan Mantri Sahaj Bijli Har Ghar Yojana (SAUBHAGYA) launched in October 2017, and currently through the Revamped Distribution Sector Scheme (RDSS) launched in July 2021.**

**(iv) As reported by the States/UTs, all the inhabited un-electrified census villages in the country were electrified by 28<sup>th</sup> April, 2018. Under DDUGJY and thereafter during SAUBHAGYA, as reported by all States/UTs, electrification of all willing households was completed. Both the schemes stand closed as on 31.03.2022.**

**(v) Under RDSS, works amounting to Rs 2.83 lakh Cr have been sanctioned across the country for loss reduction infrastructure and smart metering works. This includes Rs. 40,739 Cr for the State of Uttar Pradesh including Rs. 21,782 Cr for loss reduction infrastructure works and Rs. 18,956 Cr for smart metering works. For the Lok Sabha constituency of Robertsganj, loss reduction infrastructure works amounting to Rs.227.78 Cr and smart metering works amounting to Rs. 183.37 Cr have been sanctioned.**

**(vi) The sanctioned loss reduction infrastructure works include upgradation and augmentation of substations, installation of distribution transformers (DTs), upgradation of DTs, replacement of old conductors, feeder bifurcation and segregation, network strengthening, and cabling works.**

**(vii) The execution of the above works is expected to improve the quality of power supply in rural areas. The sunset period of the scheme is till 31.03.2028.**

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